

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 105/TT/2012

Date: 8.7.2013

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff of assets under Transmission System associated with Kalpakkam PFBR (500 MW) in Southern Region

Sir,

Please refer to your reply dated 8.2.2012 in the above mentioned petition. In this connection, I request you to furnish the following information on affidavit, with advance copy to beneficiaries, latest by 8.8.2013:-

- (i) The copy of the minutes of the 139th SRPC meeting held on 19.12.2005 at Hyderabad;
- (ii) Reason for delay in commissioning of Asset-III.

Yours faithfully,

(P. K. Sinha)  
Asst. Chief (Legal)